Scheme for decongestion in the capital

1492. SHRI SOM PAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether any new scheme for decongesting the capital city of Delhi has been evolved;
- (b) if so, what are the salient features of the scheme;
- (c) what measures are being contemplated so that the scheme is effectively implemented; and
- (d) whether any time frame has been fixed for the purpose?

MINISTER OF STATE IN THE THE MINISTRY OF URBAN DEVE-LOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WA-TER RESOURCES (SHRI P. K. THUNGON): (a) to (d) The Delhi Master Plan 2001 envisages decongesof the walled city areas and development of wholesale markets in of Delhi. Similarly, different parts the Regional Plan 2001 for National Capital Region envisages decentralisation of these wholesale trades which are hazardous in nature by developing suitable locations outside Delhi. The proposal is to be further elaborated in the sub-regional plan of Delhi No definite time frame for the implementation of the proposal can be indicateď.

Sanitation in urban areas in Andhra Pradesh

1493. SHRI V. HANUMANTHA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government of Andhra Pradesh has submitted any proposal to the Central Government for improvement of sanitation in urban areas; and

(b) whether funds have been earmarked for Hyderabad in the current financial year?

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT WITH ADDITIONAL. CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WA-TER RESOURCES (SHRI THUNGON): (a) Under the Centralscheme of Low Cost ly sponsored Sanitation for Liberation of Scavengers, 50 towns have already been taken up in Andhra Pradesh with a project cost of Rs. 54.84 crores involving a loan commitment from HUDCO of Rs. 35.14 crores and Central Government's subsidy of Rs. 13.96 crores.

(b) There is no Centrally sponsored sanitation scneme for metro cities. However, a scheme for improvement of water supply and sewerage in Hyderabad city has been sanctioned by HUDCO with a total project cost of Rs. 17.25 crores involving a loan commitment from HUDCO of Rs, 10.58 crores. HUDCO has already released Rs. 1.64 crores.

Supply of drinking water in Andhra Pradesh

1494. SHRI V. HANUMANTHA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) wnether the Government of Andnra Pradesh has submitted any proposals to the Central Government for supply of clean drinking water in urban areas; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) The Government of Andhra Pradesh had submitted the following proposals:

(1) Augmentation of Water Supply to the twin cities of Hyderabad

and Secunderabad from Nagarjuna Sagar for World Bank assistance at an estimated cost of Rs. 640 crores. The scheme is under revision by the State Government.

- (2) Provision fo Water Supply to Rayachoi town and 7 other villages of Cuddapah District for bilateral assistance at a cost of Rs. 3.5 crores. The scheme has since been approved by the State Government for implementation under the Minimum Needs Programme with State Plan funds.
- (3) Augmentation of Water Supply to Siddipet for technical approval by the Central Public Health and Environmental Engineering Organisation at an estimated cost of Rs. 10 crores. The Scheme is under revision by the State Government.

Allotment of land in Rohini

1495. SHRIMATI KAMLA SINHA: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- (a) whether Government are aware that the Rohini Project was launched by the Delhi Development Authority to provide land to MIG and LIG people at reasonable cost:
- (b) if so, the number of applicants who have been provided with land till date in each category; and
- (c) what is the target of allotment of land in each category during the next three years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) According to DDA, till date 41.176 registrants have been allotted plot in various categories as per

break-up given below:--

EWS/Janta		•			13,673
L.I G.			•		17,109
M.I G.		•			10,394
			Total		41,176

(c) According to DDA, a time bound programme has been chalked out to accommodate the balance registrants in each category during the 8th Five-Year Plan period subject to availability of land/plots.

Setting up of Ecology Park in Coastal Areas

1496. SHRI SYED SIBTEY RAZI: Will the Minister of URBAN DE-VELOPMENT be pleased to state:

- (a) whether the Institute of Town Planners have suggested setting up of some ecology parks in coastal areas:
- (b) if so, the details of these suggestions with background thereof;
- (c) whether the Institute also suggested for setting up of a coastal development authority in each coastal area;
 - (d) if so, the details thereof;
- (e) whether there are some instructions banning construction activities within 500 metres of coastal area; and
- (f) if so, the manner in which the suggestions of the Institute would be implemented?

IN OF STATE THE MINISTER THE MINISTRY OF URBAN DEVE-ADDITIONAL LOPMENT WITH OF CHARGE OF THE MINISTER OF MINISTRY STATE IN THE WATER RESOURCES (SHRI P. K. THUNGON): (a) to d) The Institute of Town Planners in their 41st Seminar on Development and Management